

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
REGISTRAR'S COURT - CAUSE LIST

Mrs. Meena Satheesh
Ld. Registrar

Date: 03-07-2018
Time: 12 Noon

Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No. 249 of 2017 (SZ)	Dr.K.Neelima, Ananthapur District, Andhra Pradesh. Vs The State of Andhra Pradesh, Rep.,by its Chief Secretary, Secretariat, Andhra Pradesh and 6 others	M/s. Naidu Associates P.Venkaiah Naidu Counsel for Applicant M/s. H.Yasmeen Ali for R1,R3 & R4 M/s. Sai Krishnan for R2	For Reply of R1 to R4
2	Appeal No.59 of 2017 (SZ)	D.Sulif Kanyakumari District, Tamil Nadu Vs The Government of India, Rep.,by its Director, Ministry of Environment and Forests, New Delhi and 11 others	M/s. J. Anandhavalli Counsel for Appellant M/s. G.M. Syed Nurullah Sheriff for R1,R3 & R8 M/s. E. Manoharan for R4,R6,R10,R11 M/s. Rita Chandrasekar for R7 M/s. Thanikasivan for R9	R5 & R12 Called Absent For Reply of R4,R6,R7 & R10,R11

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Registrar